

(ख) यदि हां, तो उसका व्योरा क्या है; और

(ग) यदि नहीं, तो देरी होने के क्या कारण हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी वेसाई) : (क) और (ख) जाज पूरी हो चुकी है तथा विदेशी मुद्रा विनियम विनियमन के आरोपित उल्लंघन के सम्बन्ध में विभागीय न्याय निर्णय की कार्यवाही शुरू कर दी गई है।

(ग) यह सवाल पैदा ही नहीं होता।

Street Light in Badli Industrial Estate, Delhi

2520. Shri B. S. Sharma:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that in Badli Industrial Estate, street light poles have been provided for the last many years ;

(b) if so, whether it is also a fact that no light has been released so far; and

(c) the action proposed by the Government to provide street light there ?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Yes.

(c) The street lighting in the newly developed areas is provided by the Delhi Electric Supply Undertaking at the request of different bodies, i. e., Government or private at their cost. In this case, the proposal was initiated by the Delhi Development Authority. These lighting points are energised only after the party concerned enters into an agreement with the Undertaking for the payment of the maintenance and consumption charges. In this case, neither the Delhi Deve-

lopment Authority nor any Association of Factory Owners has come forward with a request for the energisation of the street lighting points, nor has any party entered into an agreement with the Undertaking so far, for payment of the maintenance and energy consumption charges.

Electronic Computer for Caltex Office, Bombay

2521. Shri B. K. Modak:
Shri Umanath:
Shri Ganesh Ghosh :
Shri Bhagaban Das:
Shri Mohommad Ismail:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have granted permission to the Caltex management to instal an electronic computer in their Bombay Office;

(b) if so, whether this new computer will replace the automatic data processing machines which are being used at present;

(c) whether Government are aware that the entire staff of Caltex in Calcutta is already jobless for over six months; and

(d) if so, the reasons for granting permission for advanced type of computer to this Company?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): (a) No, but the company has hired a computer locally available. Government permission to such hiring is not necessary.

(b) Yes.

(c) Only the staff employed on key punch machines and Unit Record machines has been rendered idle.

(d) In view of the answer to (a) above, this does not arise.